

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 563/(MAH)/2017
CA No.

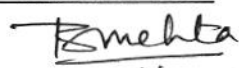
CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: Ramesh T Parsani
V/s.
Jayems Engineering Company Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	ORDER	SIGNATURE
1.	Adv Bijal Mehta	C.P. No. 563/I&BP/NCLT/MB/MAH/2017	
1.	The Learned Representative for the Petitioner is present. Present.		
2.	This Form No.5, prima facie, appears to be defective, however, adjournment is granted to rectify the same to the Petitioner.		
3.	Let this C.P. be listed for hearing on 28th July, 2017.		

Dated: **12.06.2017**

Sd/-
M.K. Shrawat
Member (Judicial)